- (a) the number of killings, riots and oases of border crossing reported on the line of Actual Control in Jammu and Kashmir from January 1991 till 20th February, 1992;
- (b) the number of security personnels and civilians killed during the above period;
- (c) the amount of relief given to families of the deceased; and
- (d) what measures Government are taking to defuse the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (d) Between 1st January and 15th February, 1992 only one incident of infiltration on the Line of Control came to notice. During this period, on the Line of Control a total of 4 terrorists were killed and one arrested, and in terrorist violence in the State 14 security force personnel and 48 civilians were killed. The payment of ex-gratia assistance to the victims of the terrorist violence including the security force personnel is goverened by the scale prescribed in the Government of Jammu and Kashmir Order No. 723-GR (GAD) of 1990, dated 10-7-90.

The Government has stepped up vigil on the border to check infiltration/ exfiltration and has further intensified the Intelligence operations.

Discussion on Terrorism in J and K

282. SHRI VITHALRAO MADHAVRAO JADHAV: SHRI BHUVNESH CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the details of the discussions going on for curbing terrorism in Jammu and Kashmir:
- (b) the parties involved in such discussions; and
 - (c) the progress made so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) Discussions with prominent political personalities and eminent persons to find a solution in Jammu and Kashmir are part of an on going

process. A meeting of the leaders of political parties and prominent personalities of the State was hald on 13th November, 1991. The Consultative Committee of the Home Ministry also exclusively discussed the situation in Jammu and Kashmir in its meeting held on 13th December, 1991. The National Integration Council on 31st December, 1991 and an all Party Conference on 10th February, 1992 also deliberated on the situation in Jammu and Kashmir.

Pensions to freedom Fighters

283. SHRI VITHALBHAI M. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether it is a fact that a number of applications are pending for grant of pension to Freedom Fighters even though the concerned State Governments have recommended their cases:
- (b) if so, the number of such applications pending as on date ; and
- (c) what steps Government are taking to clear these applications ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c) All applications received by the prescribed date *i.e.* 31-3-82 have been considered and disposed of. Recommendations of State Govts., however, continue to be received both in respect of delayed applications as well as those rejected in the past. This is a continuous process and as on date the number of such references is 1321.

Killings by Terrorists in Uttar Pradesh

284. DR. SANJAYA SINH: Will the Minister of HOME AFFAIRS be pleased to state the number of killings perpetrated by Punjab based Terrorists in Terai regions of Uttar Pradesh during the last year till date?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): From 22-2-1991 to 21-2-1992, a total number of 245 persons were killed in the State in terrorist activities, among them 28 were police personnel, 53 Sikhs and 132

A total of 32 extremists were non-Sikhs. also killed during this period.

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Ban on Bhutan Lottery

285. SHRI PRAMOD MAHAJAN: Will the Minister of HOME AFFAIRS be pleased to

- (a) whether Government are aware of the fact that Bhutan earns crores of Rupees from India by way of Bhutan Lottery;
- (b) whether Government propose to ban Bhutan lottery; and
- (c) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) to (c) The Government are aware that Bhutan lotteries are being run in India.

At present there is no proposal with the Government to ban Bhutan lotteries.

दंगारोधी बल

286. স্তা गृह मंत्री कि: यह बतान

- (क) क्यायहसचहैकि सांप्रदःयिक निपटने के लिये दंगा-रोधी सुजन किया जा म्रीर
- (ख) यदि हां तो उसका ब्यौरा क्या

संसदीय कार्य मंत्रालय में राज्य मंत्री और गृह मंद्रालय में राज्य मंत्री (भी एम० जेंकब) कार्रवाई बलाकी (ख) एक तत्काल लिये 11-12-1991 गठित करने के को ग्रादेश जारीकिये जाचुके हैं।बल प्रकार का होगा मिश्रित कमांड तथा ढांचा केन्द्रीय धौर इसकी रिजर्व पूजिस बल बटालियन के स्तर से बिक्स होगा। बल का उपयोग आवण्यक

रूप से सांप्रदायिक देगों भ्रोप देगे जैसी मे स्थितियों िनपटने केलिये किया ज(येगा)।

to Questions

Activities of L.T.T.E. in Kerala

287. SHRI ARANGIL SREEDHA-RAN: Will the Minister of HOME AFFAIRS pleased to state:

- (a) whether it is a fact that the LTTE has spread its activities in Kerala; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF **PARLIAMENTARY** AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) (a) and (b) The facts are being ascertained from the Government of Kerala and will be laid on the Table of the

Discrimination against Doctors of CPOS

288. SHRI N. E. BALARAM: SHRI GURUDAS DAS GUPTA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the doctors working with the three Central Police Organisations like CRPF, BSF and ITBP are being discriminated against in the case of their financial benefits;
- (b) whether the Fourth Pay Commission had recommended for improvement in the career prospects of these doctors; and
- (c) if so, what steps Government have taken so far to remove the anomalies in their pay etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) No, Sir.

- (b) Yes, Sir.
- (c) Implementation of the recommendation of the Fourth Pay Commission is under consideration.